COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 98 of 2014, Appeal Nos. 116 & 134 of 2014, Appeal No.100 of 2013, Appeal No. 125 of 2014, Appeal No. 44 of 2014 and Appeal No. 74 of 2014

Dated : **21st April, 2015**

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Appeal No. 98 of 2014

Uttar Haryana Bijli Vitran Nigam Ltd. & Anr. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. Dhananjay Baijal and
Mr. Nikhil Nayyar for R-1
Mr. Amit Kapur
Ms. Poonam Verma
Mr. Gaurav Dudeja &
Mr. Malav Deliwala for R-2/APL

Appeal No. 116 of 2014

Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Samir Malik

Counsel for the Respondent(s) : Mr. Dhananjay Baijal and
Mr. Nikhil Nayyar for R-1
Mr. Amit Kapur
Ms. Poonam Verma
Mr. Gaurav Dudeja &
Mr. Malav Deliwala for R-2/APL

Appeal No. 134 of 2014

Prayas Energy Group ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Malav Deliwala for R-2

Appeal No. 100 of 2013

Uttar Haryana Bijli Vitran Nigam Ltd. & Anr.
(Jointly through Haryana Power Purchase Centre) ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Mr. Vaibhav Tyagi

Counsel for the Respondent(s) : Mr. Dhananjay Baijal and
Mr. Nikhil Nayyar for R-1
Mr. Amit Kapur
Ms. Poonam Verma
Mr. Gaurav Dudeja &
Mr. Malav Deliwala for R-2/APL

Appeal No. 125 of 2014

Energy Watchdog ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : None

Counsel for the Respondent(s) : Mr. Dhananjay Baijal and
Mr. Nikhil Nayyar for R-1
Mr. Amit Kapur
Ms. Poonam Verma
Mr. Gaurav Dudeja &
Mr. Malav Deliwala for R-2/APL

Appeal No. 44 of 2014

Dakshin Haryana Bijli Vitran Ltd. & Ors. ... Appellant(s)
Versus
GMR Kamalanga Energy Ltd. & Ors. ... Respondent(s)

Counsel for the appellant(s) : ..... Mr. G. Umapathy

Counsel for the respondent(s) .... Mr. Amit Kapur
Mr. Ravi Kishore &
Mr. Prashant Mathur for R-3
Mr. K.S. Dhingra for R-5

Appeal No. 74 of 2014

Gridco Ltd. ... Appellant(s)

Versus

GMR Kamalanga Energy Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Mr. Elangbam P.S.
Mr. Abhishek Upadhyay

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-6
Mr. Amit Kapur

O R D E R

Post the matter on **22nd April, 2015 at 2.30 p.m.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

HCJ/MK